

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 209
(IB)-446(PB)/2021
IA-505/2022

IN THE MATTER OF:

State Bank of India

... **Applicant/Petitioner**

Versus

Shantanu Jagdish Prakash

... **Respondent**

Under Section: 95 (1) of IBC, 2016

Order delivered on 05.02.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. ATUL CHATURVEDI
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent : Adv. Aditya Dewan

For the RP : Adv. Mohit Nandwani

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is re-notified to 07.03.2024.

Sd/-
(COURT OFFICER)